

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.08.2020

**Misc. Application No. 229 of 2020
And
Appeal (L) No. 233 of 2018**

Poonam P. Jain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Aishwarya Shubhangi, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate i/b ELP for the Respondent.

ORDER:

Misc. Application No. 229 of 2020:-

There is a delay in filing the appeal. According to the appellant there is a delay of 14 days. We, however, find that the delay is much more than 14 days in as much as the impugned order is dated November 18, 2019, which was received by the appellant on January 16, 2020 and the appeal was filed on August 8, 2020. The period of limitation is 45 days in filing the appeal from the date of receipt of the

impugned order. Considering the fact that the pandemic period started and there was a complete lockdown in Mumbai the appellant could not file the appeal within time. In view of the aforesaid, we condone the delay. The application is allowed.

Appeal (L) No. 233 of 2020:-

1. Connect this appeal with Appeal No. 44 of 2020 Rishikumar Bagla vs SEBI. Four weeks time is allowed to the respondent to file a reply. Three weeks thereafter to the appellant to file a rejoinder. The matter would be listed for admission and for final disposal on October 13, 2020.

2. Parties will take instructions from the Registrar 48 hrs. before the date fixed in order to find out as to whether the appeal would be heard through video conference or through physical hearing.

3. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the registry. In these circumstances, this order will be digitally signed by the Presiding Officer on

behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

14.08.2020
msb